

(iii) Need to Revive Haldibari-Chilahati Railway line for smooth running of exports to Bangladesh and to ease Road congestion in Coochbehar District, West Bengal

SHRI DWARAKA NATH DAS (Karimganj) : Sir, I like to draw the attention of the Government to the fact that export to Bangladesh by road passing through Bhotpatti and Chandgrabandha in the district of Coochbehar has created much trouble in the area. Hundreds of trucks carrying export materials remain standing, thus blocking the road for months together causing untold trouble in the normal life of the people of the area. The Government have to find out the alternative ways and means.

In this regard, I would request the Government to revive the Haldibari-Chilahati existing Railway line which would also make the road free from congestion. Thank you.

(iv) Need to bifurcate the Palakkad division of Southern Railway into Palakkad and Coimbatore divisions

SHRI V.P. SHANMUGA SUNDARAM (Gobichettipalayam) : Sir, more than 18,000 employees are working in the Palakkad Division of the Southern railway whether normally in each and every Divisions the figure should not exceed 18,000. In view of this, I request that this Palakkad Division should be bifurcated.

Secondly, from Arkkonam to Coimbatore, more than 400 kilometres are in Tamil Nadu whereas not more than 60 kilometres are in Palakkad. Because of this people of Katpadi who want to get reservation have to necessarily get permission from Palakkad Division.

Thirdly, most of the employees who are working in Palakkad Division are Tamilians.

Lastly, if a person wants to set up a tea shop in a railway station, he has to seek permission from the Palakkad Division wants to get reservation, he has to necessarily seek the permission from the Palakkad Division.

Therefore, I strongly urge upon the hon. Minister to bifurcate the Palakkad Division into Palakkad and Coimbatore Division and help us. Thank You.

[Translation]

(v) Need to provide stoppage of Varuna Express at Heidergarh Railway Station in Barabanki district, U.P.

SHRI RAM SAGAR (Barabanki) : Mr. Deputy Speaker, Sir, Varuna Express starts from Banaras and passes through two station in Jaunpur and after crossing the boundary of Barabanki district it terminates at Lucknow. It stops at every district except in the district of Barabanki where it does not stop. Heidergarh Station

in district Barabanki is not only a Tehsil headquarter but also a big business centre of that area. A number of petitions have been submitted to Railway Ministry to provide a stoppage of the train at Heidergarh. Dharnas were also staged to stop the Train in that line in which M.P. and M.L.As of that area have participated. But Railway Ministry has not acceded to our request so far.

It is a matter of public importance. I, therefore, urge upon the Govt. to provide stoppage of Varuna Express of Heidergarh Railway Station.

(vi) Need to clear Juhar Ghat Water Supply Project of Madhya Pradesh.

DR. RAMKRISHNA KUSMARIA (Damoh) : Mr. Deputy Speaker, Sir, there is acute security of water in Damoh town in my constituency during May and July. There is hardly any water even to drink. This year also we are getting water after a gap of five days. A water supply project at Juhar Ghat on river Vyarya was planned which has been pending for last many years. The only source of Water supply for Damoh is Rajvapar lake. This lake covers an area of about four thousand acre out of which about one thousand are is under illegal Cultivation. About 1200 acres is covered with the wild growth of Ipomia which has resulted in silting of the lake. The lake which constructed during British rule needs immediate desilting, widening and deepening in order to store more water.

I urge upon the Union Government to impress upon the administration to take prompt action for desilting and deepening the lake and to remove illegal encroachment on the lake with a view to solve the drinking Water problem of Damoh.

[English]

MR. DEPUTY-SPEAKER : Dr. Krupasindhu Bhoi.

DR. KRUPASINDHU BHOI (Sambalpur) : Mr. Deputy Speaker, Sir, at the time of the Zero Hour, certain rules are not being followed. Yesterday and today also, after the balloting, my name was listed under serial number six. I wanted to raise an issue concerning the strike in All India Radio and Doordarshan. I have raised my hand minimum twenty times. As I was not able to shout, I could not catch either your attention or your ears. This is a very unfortunate affair.

MR. DEPUTY-SPEAKER : So far as the Zero Hour is concerned, it is over.

DR. KRUPASINDHU BHOI : I am not raising that matter again. I know the rules.

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga) : Sir, I have given the notice four times in regard to the sinking of Taj Mahal. That is also one of the most important issue.

MR. DEPUTY-SPEAKER : The issue concerning Taj Mahal is an important one. But there are far more important issues and I have to decide their priority.

SHRI MOHAMMAD ALI ASHRAF FATMI : Sir, tomorrow, during the Zero Hour, at least, you give me some time to raise this matter.

MR. DEPUTY-SPEAKER : I may not be in the Chair tomorrow. The hon. Speaker may come and occupy the Chair.

DR. KRUPASINDHU BHOI : Sir, my name was there in the list and I wanted to raise the matter concerning the strike in All India Radio and Doordarshan.

MR. DEPUTY-SPEAKER : Please come to the subject.

DR. KRUPASINDHU BHOI : When the names were balloted, my name was listed under serial number one. I am not complaining, but with grave sorrow and anguish I am putting forth my view. I cannot shout.

MR. DEPUTY-SPEAKER : You need not shout. When others stop shouting, you will get your chance easily.

DR. KRUPASINDHU BHOI : That is not the thing, Sir. I am now raising a matter of public importance under Rule 377.

[English]

(vii) Need to make Sambalpur a full-fledged Railway Division and also to provide adequate funds for Sambalpur, Talcher Rail way line

DR. KRUPASINDHU BHOI (Sambalpur) : The State of Orissa is neglected in the field of Railway. Rail facilities available for Western Orissa are far from satisfaction. A separate Railway Division was created for Western Orissa with a view to expand the railway network and to expedite the completion of ongoing railway projects in that region. But it is regrettable that the Railway Division at Sambalpur has not been made a full-fledged one till now. The construction of the office buildings of the Sambalpur Railway Division has not been completed. Most of the staff recruited in that Division are outsiders. Local youth have not been given priority in employment. Even the class IV and class III posts are being filled up by candidates from outside the Sambalpur District.

The Sambalpur-Talcher Railway Project has not been completed so far. The inordinate delay in the completion of the project is mainly due to the inadequate fund allocation made for the project. This Railway project, once completed, will connect the State headquarters, Bhubaneswar, and other coastal areas touching the Talcher coal fields with the hinterland of Sambalpur. Thus, the new line will create an emotional integration between the Western and coastal Orissa. It will also generate employment substantially in Western Orissa and will go a long way by providing direct rail connection between Bhubaneswar and Sambalpur.

As such, I urge upon the Government to provide adequate funds for Sambalpur-Talcher rail line in 1996-

97 and also to complete all the formalities so that Sambalpur Railway Division functions as a full-fledged Railway Division.

(viii) Need to Investigate Volcanic Activity in Village Sirukinar in Kangayam Taluk, Tamil Nadu.

SHRI S.K. KARVENDHAN (Palani) : Kangayam is one of the Assembly segments in Palani Parliamentary Constituency. In Kangayam Taluk, there is a village called Sirukinar. There was a volcanic activity on the 5th June in the above land. As a result, the land was divided into a number of pieces. Huge black coloured articles came out from the holes. An oily liquid came out and spread near the area and trees were burnt. An electric post nearby was also damaged. Through the nearby hand pump/water pump also this hot oily water had come. The land owner reported that matter to the Uthiyur Police immediately on the same day. The matter was also communicated to the Tehsildar, Dharapuram Revenue Division immediately. In the meantime, after seeing the incident many persons, a huge crowd, came to this site and took away all the 'black minerals and particles'.

Even though it is a volcanic activity, no steps were taken to protect the materials which came out from the land to protect the area.

I request the Central Government to look into the matter.

(Interruptions)

[Translation]

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Through you Sir, I wish to draw the attention of the Government to the following matter. In Tenth Lok Sabha I requested the Government to declare Basteshwar as a tourists centre. It was approved by the then Government which had sanctioned an amount of Rs. 44 lakhs for that purpose...(Interruptions)

MR. DEPUTY SPEAKER : Please be brief. This is not the Zero Hour.

SHRI PRABHU DAYAL KATHERIA : Since the Hon. Minister is present have I would like to urge upon him to take up the projects which have been pending. This would bring appreciation and aplaud from the people of that area. Basteshwar is only 55 Km from Agra. This should also be declared a tourist centre like Agra. This would not only bring in more revenue to his Central Government but would help accelerate development of that backward area.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): I have received his letter and also discussed this matter with him. Whatever is possible would be done in this matter...(Interruptions)